

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. IA 4884/2023 In C.P.(IB)-564(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2024**

**NAME OF THE PARTIES: IA 4884/2023 Bank Of India Vs.
Shri Mayurkumar Balubhai Shah
IN THE MATTER OF
Mayurkumar Balubhai Shah**

**Section: 94(1), 60(5) of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT, 2016**

ORDER

Adv. Geeta Toraskar appeared for the Bank of India. Adv. Disha Shah a/w
Adv. Abhinav P. appeared for the Respondent/Personal Guarantor. Reply has
been filed on behalf of the Respondent/Personal Guarantor. Pleadings are
complete. List the matter on **03.05.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

05.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)